

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 173 of 2011 &
IA No. 258 of 2011**

Dated: 12th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**M/s K.M. Power Private
Limited & Ors.**

...

Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...

Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. A. Mariarputham, Sr.Adv.
Mr. A. Subba Rao
Mr. Yusuf Khan
Mr. A.T. Rao

ORDER

Heard the learned counsel for the parties on I.A. No. 258 of 2011.

Order reserved on I.A. No. 258 of 2011.

Post the matter for further hearing on **20th January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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